

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION  
CIVIL APPEAL NO. 8672 OF 2013

M/S. LARSEN AND TOUBRO LIMITED & ANR. Appellant(s)

VERSUS

THE STATE OF KARNATAKA & ANR. Respondent(s)

WITH

CIVIL APPEAL NO. 8691 OF 2013

O R D E R

C.A. No. 8672/2013:

Mr. Sumit Goel, learned counsel appearing for the appellants, under the instructions from the appellants, seeks permission to withdraw the present appeal as the appellants propose to avail the benefit under the *Kar Samadhan Scheme* of 2021.

Permission is, accordingly, granted.

The Appeal stands dismissed as withdrawn, with the aforesaid liberty.

C.A. No. 8691/2013:

Ms. Anjani Aiyagari, learned counsel appearing for the appellant, seeks permission to withdraw the present appeal with a view to avail the remedy of appeal as observed by the High Court in the impugned judgment and order.

Permission is, accordingly, granted.

The present Appeal stands dismissed as withdrawn with the aforesaid liberty. If the Appeal is preferred within a period of four weeks from today, the same may be considered in accordance with law and on merits without raising the dispute with respect to limitation.

..... J.  
(M.R. SHAH)

..... J.  
(ANIRUDDHA BOSE)

New Delhi;  
September 02, 2021.

CORRECTED (for appearance)  
**ITEM NO.101**      **Court 13 (Video Conferencing)**      **SECTION IV-A**  
**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

**Civil Appeal No(s). 8672/2013**

**M/S. LARSEN AND TOUBRO LIMITED & ANR.**      **Appellant(s)**

**VERSUS**

**THE STATE OF KARNATAKA & ANR.**      **Respondent(s)**

**IA No. 8/2008 - APPLICATION FOR IMPLEADMENT**

**IA No. 10/2013 - EXEMPTION FROM FILING O.T.**

**IA No. 7/2008 - INTERVENTION APPLICATION**

**IA No. 6/2008 - INTERVENTION APPLICATION**

**IA No. 11/2014 - INTERVENTION APPLICATION**

**IA No. 9/2013 - INTERVENTION APPLICATION**

**WITH**

**C.A. No. 6525/2014 (XIV-A)**

**C.A. No. 6523/2014 (XIV-A)**

**C.A. No. 6526/2014 (XIV-A)**

**SLP(C) No. 36206/2014 (XIV)**

**C.A. No. 2931/2015 (IV-A)**

**C.A. No. 4721-4723/2008 (III)**  
**(FOR EX-PARTE STAY ON IA 4/2008)**

**C.A. No. 6792/2010 (XVII-A)**

**C.A. No. 8685/2013 (III)**

**C.A. No. 8686/2013 (III)**

**C.A. No. 8698/2013 (III)**

**C.A. No. 4547-4548/2014 (XIV-A)**

**C.A. No. 8699/2013 (III)**

**SLP(C) No. 21828/2015 (XVII-A)**

**SLP(C) No. 32501/2015 (XVII-A)**  
**(TAGGED WITH SLP (C) NO. 21828 OF 2015**  
**main matter Civil Appeal 8672 of 2013)**

**C.A. No. 8691/2013 (IV-A)**

**C.A. No. 8688/2013 (III)**

C.A. No. 8690/2013 (III)

C.A. No. 8692/2013 (III)

C.A. No. 8693/2013 (III)

C.A. No. 8695/2013 (III)

C.A. No. 8696/2013 (III)

C.A. No. 8697/2013 (III)

C.A. No. 8673-8684/2013 (IV-A)

Date : 02-09-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Parties:

Mr. Sumit Goel, Adv.  
Mr. Kshatrashal Raj, Adv.  
For M/s. Parekh & Co., AOR

Mr. J.K. Mittal, Adv.  
Ms. Vandana Mittal, Adv.  
Ms. Aarshna Suri, Adv.  
Ms. Payal Swarup, Adv.  
Mr. K.P.Singh, Adv.  
Mr. R.K. Singh, Adv.  
Mr. Praveen Swarup, AOR

Ms. Madhvi Diwan, ASG  
Mr. A.K. Panda, Sr. Adv.  
Mr. Arijit Prasad, Sr. Adv.  
Mr. M.K. Maroria, Adv.  
Ms. Aruna Gupta, Adv.  
Ms. Diksha Rai, Adv.

Mr. B. Krishna Prasad, AOR

Mr. Nirnimesh Dube, AOR

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. S. Ravi Shankar, AOR

Mr. Sanand Ramakrishnan, AOR  
Mr. Rajeev Mishra, Adv.  
Mr. Sunil Narayanan, Adv.  
Mr. Sanjeev Kr. Mahara, Adv.

Ms. Anjani Aiyagari, Adv.  
Mr. Sanjay Kunur, Adv.  
Mr. R. N. Keswani, AOR

Mr. E. C. Agrawala, AOR

Mr. Amol Chitale, Adv.  
Mrs. Pragya Baghel, AOR

Mr. Amol Chitale, Adv.  
Ms. Ranjeeta Rohatgi, AOR

Mr. Praveen Kumar, AOR

Mr. Md. Apzal Ansari, Adv.  
Mr. V. N. Raghupathy, AOR

Ms. Charanya Lakshmikumaran, Adv.  
Mr. Aditya Bhattacharya, Adv.  
Ms. Apeksha Mehta, Adv.  
Mr. M. P. Devanath, AOR

Ms. Nisha Bagchi, Adv.  
Ms. Sheena Taqui, Adv.  
Mr. Shiv Vinayak Gupta, Adv.  
Mrs. Bina Gupta, AOR

Mr. Rahul Chitnis, Adv.  
Mr. Sachin Patil, AOR.  
Mr. Aaditya A. Pande, Adv.  
Mr. Geo Joseph, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. Shivaji M. Jadhav, AOR

UPON hearing the counsel the Court made the following  
O R D E R

**C.A. No. 8672/2013:**

The Appeal stands dismissed as withdrawn in terms of the signed order.

**C.A. No. 8691/2013:**

The present Appeal stands dismissed as withdrawn in terms of the signed order.

**Rest of the matters:**

List on 08.09.2021.

Learned counsel for the respective parties are permitted to supply chart/short submissions on e-mail addresses [shahmr2018@gmail.com](mailto:shahmr2018@gmail.com) and [pstojudgeab@gmail.com](mailto:pstojudgeab@gmail.com)

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
BRANCH OFFICER

(Signed order is placed on the file)

ITEM NO.101                      Court 13 (Video Conferencing)                      SECTION IV-A  
 S U P R E M E C O U R T O F I N D I A  
 RECORD OF PROCEEDINGS

Civil Appeal No(s). 8672/2013

M/S. LARSEN AND TOUBRO LIMITED & ANR.                      Appellant(s)

VERSUS

THE STATE OF KARNATAKA & ANR.                      Respondent(s)

IA No. 8/2008 - APPLICATION FOR IMPLEADMENT  
 IA No. 10/2013 - EXEMPTION FROM FILING O.T.  
 IA No. 7/2008 - INTERVENTION APPLICATION  
 IA No. 6/2008 - INTERVENTION APPLICATION  
 IA No. 11/2014 - INTERVENTION APPLICATION  
 IA No. 9/2013 - INTERVENTION APPLICATION

WITH

C.A. No. 6525/2014 (XIV-A)

C.A. No. 6523/2014 (XIV-A)

C.A. No. 6526/2014 (XIV-A)

SLP(C) No. 36206/2014 (XIV)

C.A. No. 2931/2015 (IV-A)

C.A. No. 4721-4723/2008 (III)  
 (FOR EX-PARTE STAY ON IA 4/2008)

C.A. No. 6792/2010 (XVII-A)

C.A. No. 8685/2013 (III)

C.A. No. 8686/2013 (III)

C.A. No. 8698/2013 (III)

C.A. No. 4547-4548/2014 (XIV-A)

C.A. No. 8699/2013 (III)

SLP(C) No. 21828/2015 (XVII-A)

SLP(C) No. 32501/2015 (XVII-A)  
 (TAGGED WITH SLP (C) NO. 21828 OF 2015  
 main matter Civil Appeal 8672 of 2013)

C.A. No. 8691/2013 (IV-A)

C.A. No. 8688/2013 (III)

C.A. No. 8690/2013 (III)

C.A. No. 8692/2013 (III)

C.A. No. 8693/2013 (III)

C.A. No. 8695/2013 (III)

C.A. No. 8696/2013 (III)

C.A. No. 8697/2013 (III)

C.A. No. 8673-8684/2013 (IV-A)

Date : 02-09-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Parties:

Mr. Sumit Goel, Adv.  
Mr. Kshatrashal Raj, Adv.  
For M/s. Parekh & Co., AOR

Mr. J.K. Mittal, Adv.  
Ms. Vandana Mittal, Adv.  
Ms. Aarshna Suri, Adv.  
Ms. Payal Swarup, Adv.  
Mr. K.P.Singh, Adv.  
Mr. R.K. Singh, Adv.  
Mr. Praveen Swarup, AOR

Mr. B. Krishna Prasad, AOR

Mr. Nirnimesh Dube, AOR

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. S. Ravi Shankar, AOR

Mr. Sanand Ramakrishnan, AOR  
Mr. Rajeev Mishra, Adv.  
Mr. Sunil Narayanan, Adv.  
Mr. Sanjeev Kr. Mahara, Adv.

Ms. Anjani Aiyagari, Adv.  
Mr. Sanjay Kunur, Adv.  
Mr. R. N. Keswani, AOR

Mr. E. C. Agrawala, AOR

Mr. Amol Chitale, Adv.  
Mrs. Pragya Baghel, AOR

Mr. Amol Chitale, Adv.  
Ms. Ranjeeta Rohatgi, AOR

Mr. Praveen Kumar, AOR

Mr. Md. Apzal Ansari, Adv.  
Mr. V. N. Raghupathy, AOR

Ms. Charanya Lakshmikumaran, Adv.  
Mr. Aditya Bhattacharya, Adv.  
Ms. Apeksha Mehta, Adv.  
Mr. M. P. Devanath, AOR

Ms. Nisha Bagchi, Adv.  
Ms. Sheena Taqui, Adv.  
Mr. Shiv Vinayak Gupta, Adv.  
Mrs. Bina Gupta, AOR

Mr. Rahul Chitnis, Adv.  
Mr. Sachin Patil, AOR.  
Mr. Aaditya A. Pande, Adv.  
Mr. Geo Joseph, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. Shivaji M. Jadhav, AOR

UPON hearing the counsel the Court made the following  
O R D E R

**C.A. No. 8672/2013:**

The Appeal stands dismissed as withdrawn in terms of the signed order.

**C.A. No. 8691/2013:**

The present Appeal stands dismissed as withdrawn in terms of the signed order.

**Rest of the matters:**

List on 08.09.2021.

Learned counsel for the respective parties are permitted to supply chart/short submissions on e-mail addresses [shahmr2018@gmail.com](mailto:shahmr2018@gmail.com) and [pstojudgeab@gmail.com](mailto:pstojudgeab@gmail.com)

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(Signed order is placed on the file)

(NISHA TRIPATHI)  
BRANCH OFFICER